

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No. 41/241-242/NCLT/AHM/2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2021**

Name of the Company: Motikumar Harchandrai Nihalani Motikumar
through his Power of Attorney
V/s
Global Dry Fruit Processing Pvt Ltd & Ors

Section: 241-242 of the Companies Act, 2013.

ORDER

Learned Counsel Mr. Parth Shah appeared for Corporate Debtor.

Learned Counsel Mr. Shashvat Shukla appeared for Petitioner.

Pleadings are complete.

Matter to appear for hearing on 26.04.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 2nd day of March, 2021

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**